

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No. 925 of 2019**

Suhaib Akhtar @ Md. Shoaib Akhtar & Anr.

..... **Appellants**

Versus

State of Jharkhand & Anr.

..... **Respondents**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellants :Mr. Tarun Kumar No.1, Advocate

For the Respondent No.2 :Mr. S.K. Deo, Advocate

For the State :APP

08/Dated: 09.07.2020

1. Learned counsel for the petitioner and learned APP are present.
2. Mr. Sudhansu Kumar Deo, learned counsel submits that he has filed the *vakalatnama* on behalf of O.P. No.2.
3. Office to mention the name of Mr. Sudhansu Kumar Deo, as counsel for O.P. No.2 and list the appeal on 20.07.2020.

(AMITAV K. GUPTA, J.)

Tarun/-